

7. The District & Sessions Judge, East, Karkardooma Courts Complex, Delhi.
8. The District & Sessions Judge, New Delhi, Patiala House Courts, New Delhi.
9. The District & Sessions Judge, Shabdara, Karkardooma Courts Complex, Delhi.
10. The District & Sessions Judge, North-East, Karkardooma Courts Complex, Delhi.
11. The District & Sessions Judge, West, Tis Hazari Courts, Delhi.
12. The District & Sessions Judge-cum-Special Judge, CBI (PC Act)), Rouse Avenue District Court Complex, New Delhi.
13. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
14. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
15. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
16. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
17. The Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi.
18. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi.
19. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi.
20. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi.
21. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, N.Delhi-3.
22. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
23. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, R.K.Puram, N. Delhi.
24. The Commissioner of Police, Police Headquarters, New Delhi.
25. The Commissioner, North Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
26. The Commissioner, South Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
27. The Commissioner, East Delhi Municipal Corpn, Udyog Sadan, Patparganj Ind. Area, Delhi-92.
28. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
29. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice and Private Secretary to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
30. The DR-cum-P.A. to Registrar General, Delhi High Court.
31. All Registrars, Delhi High Court, New Delhi.
32. The Joint Registrar (Vigilance), Delhi High Court, New Delhi.

ORDER

Hon'ble the Chief Justice and Judges of this Court have been pleased to make the following postings/transfers in the Delhi Judicial Service with effect from 01.08.2019:-

Sl. No.	Name of the Officer (Mr./Ms.)	From	To	District to which allocated	Remarks
1.	Anuj Agarwal	On return to parent cadre	ACMM, East, KKD	East	In a vacant court.
2.	Shefali Sharma	MM-9, West, THC	JSCC-cum-ASCJ-cum-Guardian Judge, East, KKD	East	Vice Ms. Neha Paliwal, since proceeded on maternity leave.
3.	Rakesh Kumar Singh	MM-03, East, KKD	MM-9, West, THC	West	Vice Ms. Shefali Sharma
4.	Mahima Rai Singh	On return from maternity leave	MM (Mahila Court)-2, Central, THC	Central	Vice Ms. Sonam Singh, since proceeded on maternity leave.
5.	Preeti Agarwala	On return from maternity leave	MM-03, East, KKD	East	Vice Mr. Rakesh Kumar Singh.
6.	Rashmi Gupta	On return from maternity leave	MM-6, North, Rohini	North	Vice Ms. Sachika Jalan, since proceeded on maternity leave.

Notes :

1. The judicial officers shall be under the control of the District & Sessions Judge of the District to which they have been allocated.

BY ORDER OF THE COURT

Sd/-

**(DINESH KUMAR SHARMA)
REGISTRAR GENERAL**

Encl.No. 4008-4051/DHC/Gaz/G-7/V.I.E.2(a)/2019

Dated, the 31st July, 2019

Copy forwarded for information and necessary action to :-

1. The District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
2. The District & Sessions Judge, North-West, Rohini Courts Complex, New Delhi.
3. The District & Sessions Judge, South, Saket Courts Complex, New Delhi.
4. The District & Sessions Judge, South-West, Dwarka Courts Complex, New Delhi.
5. The District & Sessions Judge, North, Rohini Courts Complex, New Delhi.
6. The District & Sessions Judge, South-East, Saket Courts Complex, New Delhi.